

National Company Law Tribunal

Allahabad Bench

CP NO. 451/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE COMPANY: Alpine Vacation Pvt Ltd.

SECTION OF THE COMPANIES ACT: U/S 230/232 of Companies Act of 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Rahul Agarwal	<del>Petitioner</del> <sup>Advocate</sup>	Petitioner	Rahul Agarwal
<u>2.</u>	M. K. Bagri	OL And &	OL And & ROZNR & ROZ KN	

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Advocate, Sri Rahul Agarwal for the petitioner. Sri M.K.Bagri, learned OL for Central Govt.

In the present matter the affidavit of the RD (NR) as well as report of OL is already find place. The argument in respect of proposed company scheme are heard. The order is reserved.

— Sd —

Date: 17.08.2017

Shri H.P. Chaturvedi (Member Judicial)